

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)

Item No. 112

CA No. 178/19

794/19

291/20

In

CP No. 43/Chd/Pb/2019

IN THE MATTER OF:

Shri Kulwant Singh Kalsi & Ors.

...Petitioners

Versus

Kalsi Valves Pvt. Ltd. & Ors.

...Respondents

Under Section: 241, 242, 244, CA 2013 R 11, NCLT

Order delivered on 02.02.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.02.2024.

**Sd/-
Court Officer**